

LOK SABHA
UNSTARRED QUESTION No. 4756
TO BE ANSWERED ON 21st August, 2025

COMPRESSED BIOGAS PLANTS IN KERALA

4756. SHRI HIBI EDEN:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of Compressed Biogas (CBG) plants sanctioned in Kerala by Indian Oil Corporation Limited (IOCL), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL);
- (b) whether the Government maintains any district-wise list of sanctioned Compressed Bio Gas (CBG) plants by Public Sector Undertakings (PSUs) in the State of Kerala and if so, the details thereof;
- (c) whether the Compressed Biogas (CBG) plant of BPCL in Cochin, Kerala is currently operating at a capacity of 75 tonnes per day and if so, the time by which its capacity will be increased to 150 tonnes per day; and
- (d) whether any proposals from the Government of Kerala or local bodies for setting up Compressed Biogas (CBG) plants with the assistance of PSUs are pending with the Union Government and if so, the details thereof along with the action taken/to be taken in this regard?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री
(श्री सुरेश गोपी)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)**

- (a) to (d) As per the GOBARDhan portal, in Kerala, Bharat Petroleum Corporation Limited, (BPCL) is setting up 1 Compressed Biogas (CBG) plant at Kochi designed to operate at a capacity of 150 tonnes per day of segregated Municipal solid waste (MSW) to produce CBG and Biomanure. The plant is under pre-commissioning stage. In addition, BPCL has signed a concession agreement for setting up one more MSW based CBG plant at Kozhikode.

No proposal from the Government of Kerala or local bodies for setting up CBG plants is currently under consideration of Government.
